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SHRI B. C. GHOSE: Do Government propose to institute a survey or study in any other industry?

SHRI D. P. KARMARKAR: I could not say off-hand.

SHRI GOVINDA REDDY: How many industries have been surveyed | by this Committee?

SHRI D. P. KARMARKAR: Committee, as I said, is finding out the spare capacity in the engineering industry.

COLLECTION AND ALLOCATION OF CESS LEVIED ON MILI-MADE CLOTH

- *146. Shri GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the total collection so far made of cess levied on mill-made cloth with a view to developing handloom industries; and
- (b) how the same has been allocated between the different States?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Rs. 3,01,10,000 up to July 1953.

(b) Schemes submitted by State Governments for allocation of funds are now under examination.

SHRI GOVINDA REDDY: May know who is the allocating authority?

The SHRI D. P. KARMARKAR: Government of India.

SHRI GOVINDA REDDY: May know whether suggestions of the Handloom Board have also been invited for the utilisation of this fund?

SHRI D. P. KARMARKAR: The Handloom Board set up by the Government of India?

Shri GOVINDA REDDY: Yes.

SHRI D. P. KARMARKAR: Yes, we have.

SHRI GOVINDA REDDY: Has any scheme been accepted and operation?

to Questions

SHRI D. P. KARMARKAR: initially the Board enunciated certain principles and at the moment the Madras Government's schemes are found to be in the purview of those Other schemes also from principles. other Governments are being considered.

SHRI K. S. HEGDE: What are the principles involved?

SHRI D. P. KARMARKAR: I think I might better ask for notice.

Dr. P. C. MITRA: On what basis is the fund allotted to the States?

SHRI D. P. KARMARKAR: On the basis of necessity.

Dr. P. C. MITRA: How much has been allotted to the All-India Khadi Board for the development of khadi?

SHRI D. P. KARMARKAR: That is another board, Sir-a subject for another question.

SHRI O. SOBHANI: Has any scheme been received from the Hyderabad Government?

SHRI D. P. KARMARKAR: I should like to find out, Sir. I want notice.

SHRI D. NARAYAN: How is the amount to be allocated between khadi and handloom?

SHRI D. P. KARMARKAR: I think the proper allocation will be made. The Village Industries Board looks after both khadi and village in-The Handloom Board looks dustries. after the handloom industry. Proper allocation will be made and there will be no overlapping at all.

SHRI GOVINDA REDDY: Has any allocation been made at all?

SHRI D. P. KARMARKAR: Not yet; the schemes are being considered.

श्रीमती सावित्री निगम: क्या मत्री महोदय को यह पता है कि बावजूद इसक कि सरकार की ओर से खहर को पूरा प्रोटेक्शन ग्रीर प्रोत्साहन मिल रहा है फिर भी खहर पर जगह जगह टेक्स लगाया जाता है, जैसे कि दिल्ली में ही लगाया जाता है।

†[Shrimati Savitry Nigam. Is the hon Minister aware that in spite of the fact that khadi industry is being encouraged and has been fully protected, cess is levied on khadi at some places eg at Delhi?]

श्री डी॰पी॰ कर्मकर: शायद लगता होगा, फिर भी हम उसके बारे में जो कुछ कर सकते हैं उसको करना चाहते हैं।

†[SHRI D P KARMARKAR. Maybe, but we want to do for it everything we can]

Shri K C GEORGE: The hon. Minister said that the funds are distributed on the basis of necessity May I know whether it is according to the looms working before the collapse of the industry or on any other basis?

Shri D P KARMARKAR: All relevant factors will be taken into consideration, not only the number of looms but also other considerations, as in the case of Assam which is a distant province and has special practical handicaps. It is not based simply on the number of looms. All the relevant points, as I said, will be taken into consideration.

SHRI D NARAYAN: Has any scheme been received from the All-India Khadi Board?

SHRI D P KARMARKAR: I am afraid the hon Member is mixing up the Handloom Board and the Khadi Board The Khadi Board has schemes of its own

SHRI D NARAYAN: But the funds collected by this cess are to be used for the purpose of both handloom cloth and khadi?

SHRI D P. KARMARKAR: Yes, Sir.

SCHEMFS TO GIVE TRAINING FOR DESIGNING AND CONSTRUCTION OF DAMS

- *147 SHRI GOVINDA REDDY: Will the Minister for Irrigation and Power be pleased to state:
- (a) whether Government propose to give training in designing and construction of dams in India, and
- (b) if so, the particulars of the scheme with special reference to the conditions for admission of intending trainees?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRE J S L HATHI). (a) Yes, SIR

(b) Details of the scheme are still under preparation It is, therefore, not possible to give any information at this stage

SHRI GOVINDA REDDY. Is it not a fact that the Central Water and Power Commission is now giving the training?

Shri J S L. HATHI: The training in question is in the designing and construction of dams in India, and that is rather of a higher and technical type. But so far as the practical training is concerned, there is already a scheme where about fifteen engineers, who are here, are being selected and they are sent to the different projects for practical training.

SHRI GOVINDA REDDY: How many have so far been trained in this way?

Shri J S. L HATHI. Under this scheme, about 15 engineers have already been trained. In addition to this, for training in the local projects, 12 fresh engineers have been taken as apprentices at the Hirakud Dam in Orissa. Out of these 12 eight have

[†]English translation of the above